

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th NOVEMBER, 2023, 10:30 A.M.

CP (IB) No. 29/CB/2023, IA (IB) No. 273/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Indusind Bank Ltd. -Vs- Siddhi Agro Foods Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Ms. Preety Choudhary, Adv.
Mr. Subham Agarwal, Adv.

For Respondent (s) Mr. P. P. Bishwal, Adv.
Ms. Suranjana Chatterji, Adv.

ORDER

IA (IB) NO. 273/CB/2023:

Ld. Counsel Ms. Preety Choudhary appears on behalf of the applicant. Ld. Counsel Ms. Suranjana Chatterji appears on behalf of the respondent. This is an application filed under Sections 42 & 55 and read with Rule 11 of the NCLT Rules, 2016, seeking leave of the Authority to file rejoinder and additional documents. Respondent Counsel represented that he already uploaded the reply in the e-portal, but hardcopy of the same not yet filed in the Registry. At her request, time extended to file a reply and also hear the matter. List the matter on 05.12.2023.

CP (IB) No. 29/CB/2023:

Both sides counsel present. IA No. 273/CB/2023, is pending to receive rejoinder. Both sides counsel agreed to make their submissions both in IA and this main petition in the next hearing date. List the matter on 05.12.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)